

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 662**  
**TO BE ANSWERED ON JULY 25, 2024**  
**DEVELOPMENT OF METRO CITIES**

**NO. 662. SHRI GANESH SINGH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) Whether the government has approved any action plan for developing metro city and if so, the details thereof;**
- (b) Whether the proposal of developing metro city in the middle of inter-connected cities of Satna, Rewa, Indore, Ujjain, Dewas, Katni, Jabalpur, Gwalior, Datia and Shivpuri is feasible and if so, the details thereof; and**
- (c) Whether the proposal for developing of metro city and introducing metro rail services between Satna and Rewa situated at a distance of 45 kms from each other with Rampur city in between is feasible and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI TOKHAN SAHU)**

**(a) No, urban development is a State/ULB subject. As per 12<sup>th</sup> Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.**

**(b) & (c): As per the Metro Policy, 2017 respective State Government/Union Territory (UT) is responsible for initiating metro rail projects. The Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by concerned State Government / Union Territory (UT). No proposals for introducing metro rail services between Satna and Rewa along with Rampur City have been received from Government of Madhya Pradesh.**

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